

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13013/05/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....
Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 23rd August, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri (i) Tadakamalla Vinod Kumar, (ii) Annireddy Abhishek Reddy, and (iii) Kunuru Lakshman, to be Judges of the Telangana High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.


23/8/2019

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi

No. K.13013/05/2018-US.I

Dated 23.08.2019

Copy to:-

- 1 S/Shri (i) Tadakamalla Vinod Kumar, (ii) Annireddy Abhishek Reddy, and (iii) Kunuru Lakshman, c/o The Registrar General, Telangana High Court, Hyderabad.
- 2 The Secretary to the Governor of Telangana, Hyderabad.
- 3 The Secretary to the Chief Minister of Telangana, Hyderabad.
- 4 The Secretary to the Chief Justice, Telangana High Court, Hyderabad.
- 5 The Chief Secretary, Government of Telangana, Hyderabad.
- 6 The Registrar General, Telangana High Court, Hyderabad.
- 7 The Accountant General, Telanagana High Court, Hyderabad.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PSO to Secretary (J)/JS(RK)/DS(ANS)/US(Desk)
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Ramarajhu
(Ramarajhu) 23/8/2019

Under Secretary to the Government of India
Tele: 2338 3087